

दे दी है। परन्तु आयोग ने इस बात पर जोर दिया है कि पहले यह निश्चय हो जाना चाहिए कि इस प्रयोजन के लिए पर्याप्त धन-राशि उपलब्ध हो सकेगी।

Intelligence Wing in Ministry of Mines and Fuel

2202. Shri P. C. Boroah: Will the Minister of Mines and Fuel be pleased to state:

(a) whether the Ministry of Mines and Fuel proposes to set up an intelligence wing; and

(b) if so, what are the envisaged constitution and functions of the wing?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) and (b). An information and intelligence room is being set up in the Ministry of Mines and Fuel for assemblage of information on coal. Statistics regarding the production, despatches etc., of coal will be displayed in this room in the form of graphs and charts. Useful literature on coal will also be kept for reference.

Natural Gas in Gujarat

2203. Shri Indulal Yajnik: Will the Minister of Mines and Fuel be pleased to state:

(a) whether Government have decided to charge Rs. 8.50 per thousand cubic metres of gas to be distributed in Assam through the Assam Electricity Board;

(b) whether the rate to be charged by the Government for thousand cubic metres of gas is about Rs. 85 for industrial concerns in Gujarat;

(c) whether Government will give gas to the Gujarat Electricity Board at the same rate at which it is being given to the Assam Electricity Board for distribution in Gujarat; and

(d) if not, the reasons therefor?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) No, Sir. Oil India Limited has agreed to sell

the gas at Rs. 8.83 per thousand cubic metres to the Assam Electricity Board.

(b) No natural gas is being supplied to Industrial concerns in Gujarat at present.

(c) The price of gas to be supplied by the Oil and Natural Gas Commission to the Gujarat Electricity Board has not yet been fixed.

(d) Does not arise.

Crimes in Union Territories

**2204. { Shri Himmatsinhji:
Shrimati Gayatri Devi:**

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that crimes in the Union Territories specially Manipur, Tripura and Andamans have shown an upward trend during the last three years;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to prevent these?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The figures of total cognisable crime reported in the Union Territories in 1959, 1960 and 1961, do not show much variation.

(b) and (c). Do not arise.

Post-matric Scholarships Scheme for S.C. and S.T.

**2205. { Shri Siddiah:
Shri P. N. Kaya:
Shri Sonavane:**

Will the Minister of Education be pleased to state:

(a) whether a sample survey was undertaken during the year 1959-60 to ascertain the extent to which the students belonging to Scheduled Castes/Tribes and other Backward Classes have benefited from the Post-matric Scholarship Scheme; and

(b) if so, the details of the survey?

The Minister of Education (Dr. K. L. Shrimali): (a) and (b). During 1960-61, it was proposed to carry out the survey in question. For this purpose a Questionnaire, a copy of which is placed on the Table of the House, was sent to the State Governments for completion by the Heads of the institutions, where scholarship holders were studying in 1959-60, and return to this Ministry with the State Government comments. In spite of a number of reminders, replies from a majority of the State Governments have not yet been received. [See Appendix II, annexure No. 84].

Hostel for S.C. and S.T. Students in Allahabad

2206. { Shri Siddiah:
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of Home Affairs be pleased to state:

(a) whether the hostel building at Allahabad for the Scheduled Castes and Scheduled Tribes Students has been completed;

(b) the estimated cost of the building; and

(c) the number of students that can be accommodated there?

The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar): (a) The hostel building attached to the pre-examination training centre has not yet been completed.

(b) Rs. 3,03,170.

(c) 81.

Housing Schemes for Scheduled Castes in Mysore

2207. { Shri Siddiah:
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of Home Affairs be pleased to state.

(a) whether the housing scheme under the State sector for the Schedul-

ed Castes was discontinued in the State of Mysore in the years 1960-61 and 1961-62;

(b) if so, the reasons for such discontinuance;

(c) whether the Scheme has been continued in the year 1962-63; and

(d) if so, what is the amount allotted for the purpose?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir.

(d) Rs. 4.50 lakhs.

Harijan Girls' Hostels

2208. { Shri Siddiah:
Shri P. N. Kayal:
Shri Sonavane:

Will the Minister of Home Affairs be pleased to state:

(a) what is the amount allotted to each of the States and Union Territories for the establishment of the Harijan girls' hostels in the year 1962-63; and

(b) the number of girls that will get the benefit of the hostels?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b). A combined provision of Rs. 67.55 lakhs has been made for hostels for Scheduled Caste students—both for boys' and girls' hostels—for 1962-63 under the State sector of the Plan. This amount has been allocated to the various States and Union Territories as given in the statement placed on the Table of the House. The number of Scheduled Caste girls who will benefit from the above provision will depend on the actual extent to which the facilities offered are utilised by Scheduled Caste girls in each State and Union Territory. In view of the